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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No. 424/93

New Delhi this the 2nd day of June, 1998.

Hon'ble Mr. N. Sahu, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

S.P. Nathani,
S/o Shri Raghubar Datt,
R/o 28, New Khanna Market,
Lodi Colony,
New Delhi-110003.

...Applicant

(By proxy counsel Shri T.D. Yadav for
Dr. D.C. Vohra, Counsel.)

-Versus-

1. Union of India through
the Secretary,
Department of Space,
New B.E.L. Road,
Antriksh Bhawan,
Bangalore-560094.

2. Officer on Special Duty,
Branch Secretariat,
Department of Space,
Loknayak Bhawan,
New Delhi-110003.

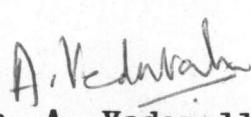
...Respondents

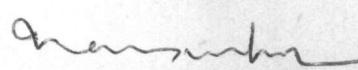
(By Advocate Shri O.P. Kshtariya, though none
appeared).

ORDER (ORAL)

Hon'ble Mr. N. Sahu, Member (A):

Shri T.D. Yadav, learned proxy counsel
for Dr. D.C. Vohra submits that the applicant
has got all the reliefs at the hands of the
respondents. The O.A. has become infructuous
and is accordingly dismissed. No costs.


(Dr. A. Vedavalli)
Member (J)


(N. Sahu)
Member (A)

'Sanju'